

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date:17th February, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 07/2017(CZ)	M/s Lubok Caron LLP Vs RSPCB & Anr.	Mr. Arvind Soni, Adv.	
FOR HEARING				
2.	Original Application No. 157/2016(CZ)	Mitha Lal Bohra Vs Union of India & 6 Ors.	Mr. Gajendra Singh Rathore, Adv.	
3.	Original Application No. 06/2017(CZ) (M.A.No.73/17)	Manoj Kushwah Vs State of M.P. & 3 Ors..	Mr. R.G. Mahajan, Adv. Mr. Ashutosh Mahajan, Adv.	
4.	Original Application No. 11/2017(CZ) (M.A.No.69/17)	Justice Ramesh S. Garg Vs State of M.P. & 3 Ors.	Mr. Ajay Shakar Ukas, Adv. Mr. Ravi Kant Patidar, Adv.	
5.	Original Application No. 115/2014 (CZ) (M.A.No.399/15) (M.A.No.682/15) (M.A.No.818/15) (M.A.No.05/16) (M.A.No.471/16)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani, Applicant in person Mr. Sachin K.Verma Adv. R-1 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv.R-6 Mr. H.Y. Mehta, Adv.	
6.	Original Application No. 156/2016(CZ)	Kuldeep Singh Parihar Vs. State of M.P. & 11 Ors.	Mr. Mohd. Arif Sheikh, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
7.	Original Application No. 139/2013(CZ)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R- 2,5,16,24, 38,41 Ms. Parul Bhadoria Adv. for R- 18,20 Mr. Purushaindra Kaurav Adv. Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. R-39 Mr. Ajay Misrha, Adv. for R- 40,42,43,45 Mr. Suman Mandal, Adv. R-4 Mr. J.P. Guha, CMO,for R-47 Mr. Vivek Choudhary for Mr. Vijay Choudhary, Adv. Mr. Anshuman Singh Adv. Mr.OmShankarShrivastava,Adv.	

8.	Original Application No. 33/2014(THC)	Maa Narmada Pradushan Niyantarak Evam Vikas Samiti & 2 Ors. Vs. State of M.P.& 5 Ors.	Mr. Abhishek Mishra, Adv. Mr. Sachin K Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. S.K. Dubey, Adv. Mr. Anshuman Singh for R-&5 Mr. Parul Bhadoria, Adv. Mr. R.K. Shrivastava, Adv. Mr. Om Shankar Shrivastava, Adv.	
9.	Original Application No. 30/2014(THC)	Shailendra Singh Bisen & Anr. Vs. State of M.P.&9 Ors.	Mr. Shailendra Singh Bisen, Applicant in Person Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv.for Mr. Purushendra Kaura Adv. Mr. Yagvendra Yadav, Adv. Mr. Vivek Choudhary, Adv.	
10.	Original Application No. 03/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samitey (Narmada River, Jabalpur) Vs State of M.P. & 8 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv.	

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